

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 266 OF 2015 &
IA NOS. 428 & 429 OF 2015**

Dated : 24th October, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of:

**GMR Kamalanga Energy Ltd. Appellant(s)
Vs.
Power Grid Corporation of India Ltd. & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Alok Shankar

Counsel for the Respondent(s) : Mr. Tushar Mathur for
Ms. Suparna Srivastava for R-1

Mr. K.S. Dhingra for R-2

ORDER

IA No. 429 of 2015 (for exemption from filing certified copy of the impugned order) is allowed. Application is disposed of.

List the matter for hearing on **08.12.2017.**

**(Justice N.K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

mk/vt